

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2050
ANSWERED ON – 17/12/2025

ATROCITIES AGAINST SCS AND STs

2050. SHRI RITABRATA BANERJEE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the State-wise/UT-wise number of cases registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 during the last three years, yearwise;
- (b) the conviction rate in such cases during the same period, State-wise/UT-wise; and
- (c) the funds allocated and utilised by States/UTs for implementation of the Act, including payment of relief to victims, during the last financial year, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) & (b) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication “Crime in India”. The published reports are available till the year 2023. The details of number of cases registered and conviction rate under Crime/Atrocities against Scheduled Castes (SCs)/Scheduled Tribes (STs) during the last three years, i.e. 2021, 2022 and 2023, State/UT-wise are at **Annexure-I**.

(c) The details of States/UTs wise central assistance released by the Department of Social Justice & Empowerment under the Centrally Sponsored Scheme for Implementation of the Protection of Civil Rights, Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 including for payment of relief to victims, during the last financial year (2024-25) are at **Annexure-II**.

ANNEXURE-I

Annexure as referred to in part (a) and (b) of the Rajya Sabha Unstarred Question No. 2050 to be answered on 17th December, 2025

State/UT-wise Case Registered (CR) and Conviction Rate (CVR) under SC/ST (Prevention of Atrocities) Act for Crime against Scheduled Castes/Scheduled Tribes during 2021-2023

SL	State/UT	2021				2022				2023			
		SC		ST		SC		ST		SC		ST	
		CR	CVR	CR	CVR	CR	CVR	CR	CVR	CR	CVR	CR	CVR
1	Andhra Pradesh	2010	5.3	361	5.6	2315	4.0	396	1.4	2022	3.1	360	3.8
2	Arunachal Pradesh	0	-	1	-	0	-	0	-	0	-	0	-
3	Assam	13	-	16	-	14	-	9	100.0	5	-	2	0.0
4	Bihar	5842	31.2	103	36.4	6509	43.1	146	4.2	7064	30.1	114	100.0
5	Chhattisgarh	330	18.5	506	24.3	323	77.4	516	76.6	250	44.7	336	30.9
6	Goa	4	0.0	5	0.0	8	0.0	1	100.0	4	0.0	2	0.0
7	Gujarat	1201	5.8	341	0.0	1279	4.4	330	8.0	1373	7.4	307	11.7
8	Haryana	1628	25.1	0	-	1633	19.3	0	-	1539	19.3	0	-
9	Himachal Pradesh	243	5.9	7	-	209	8.5	4	-	227	10.2	7	0.0
10	Jharkhand	546	53.8	250	63.0	674	19.6	283	30.9	604	28.6	308	59.5
11	Karnataka	1673	1.6	358	0.0	1972	1.4	438	0.8	1914	2.2	434	1.4
12	Kerala	948	9.7	133	29.0	1050	9.2	172	10.2	1128	13.5	185	12.6
13	Madhya Pradesh	7213	28.0	2627	34.3	7733	22.9	2979	35.9	8232	21.6	2858	27.3
14	Maharashtra	2503	10.7	628	11.8	2741	8.9	742	12.1	3024	8.9	773	13.6
15	Manipur	0	-	0	-	0	-	1	-	0	-	3399	-
16	Meghalaya	0	-	0	-	0	-	0	-	0	-	0	-
17	Mizoram	0	-	0	100.0	5	-	29	66.7	0	-	21	-
18	Nagaland	0	-	0	-	0	-	0	-	0	-	0	-
19	Odisha	2327	0.7	676	0.0	2902	16.1	773	19.6	2696	0.4	662	0.0
20	Punjab	200	25.0	0	0.0	162	27.5	0	0.0	116	14.0	0	-
21	Rajasthan	7524	41.6	2121	45.1	8752	39.5	2521	46.0	8449	61.4	2453	54.7
22	Sikkim	2	0.0	1	0.0	3	50.0	4	0.0	0	-	2	0.0
23	Tamil Nadu	1376	18.4	39	-	1761	21.1	67	0.0	1919	12.2	48	0.0
24	Telangana	1770	8.2	512	5.2	1787	4.9	545	6.5	1709	4.2	575	7.7
25	Tripura	3	-	0	-	2	-	3	-	0	-	9	-
26	Uttar Pradesh	13146	76.3	4	-	15368	80.2	5	-	15130	70.0	6	-
27	Uttarakhand	123	0.0	6	-	114	0.0	1	-	102	66.7	2	-
28	West Bengal	108	0.0	92	0.0	104	0.0	90	2.9	102	2.7	90	11.9
	TOTAL STATE(S)	50733	36.0	8787	28.2	57420	34.1	10055	28.1	57609	32.4	12953	24.6
29	A&N Islands	0	-	3	0.0	0	-	3	-	0	-	2	-
30	Chandigarh	0	-	0	-	4	0.0	0	-	3	100.0	0	-
31	D&N Haveli and Daman & Diu	0	-	3	-	0	0.0	5	0.0	1	-	2	0.0
32	Delhi	136	0.0	5	-	130	0.0	0	-	128	33.0	2	0.0
33	Jammu & Kashmir	3	-	1	-	6	-	1	-	21	-	0	-
34	Ladakh	0	-	0	-	0	-	0	-	0	-	0	-
35	Lakshadweep	0	-	0	-	0	-	0	-	0	-	0	-
36	Puducherry	7	-	0	-	9	-	0	-	4	-	0	-
	TOTAL UT(S)	146	0.0	12	0.0	149	0.0	9	0.0	157	33.7	6	0.0
	TOTAL (ALL INDIA)	50879	36.0	8799	28.1	57569	34.1	10064	28.1	57766	32.4	12959	24.6

Source: Crime in India, National Crime Record Bureau

RAJYA SABHA UNSTARRED QUESTION NO. 2050 FOR REPLY ON 17th December, 2025

State/UT Wise Central Assistance Released under the Centrally Sponsored Scheme for Implementation of the Protection of Civil Rights, Act, 1955 and the Scheduled Castes and the Scheduled Tribes (prevention of Atrocities) Act, 1989 for the year 2024-25.

(Rs. in Crores)

S.No.	States /UTs	Central Assistance Released during the financial year 2024-25
1.	Andhra Pradesh	0.00
2.	Arunachal Pradesh	0.00
3.	Andaman & Nicobar Islands	0.00
4.	Assam	0.00
5.	Bihar	46.34
6.	Chhattisgarh	16.88
7.	Chandigarh	1.62
8.	Delhi	0.60
9.	D.N.H. & D.D.	0.08
10.	Goa	0.56
11.	Gujarat	30.12
12.	Haryana	28.74
13.	Himachal Pradesh	2.04
14.	Jammu & Kashmir	0.55
15.	Jharkhand	0.00
16.	Karnataka	48.66
17.	Kerala	2.36
18.	Ladakh	0.08
19.	Lakshadweep	0.00
20.	Madhya Pradesh	88.12
21.	Maharashtra	24.52
22.	Manipur	0.00
23.	Meghalaya	0.00
24.	Mizoram	0.00
25.	Nagaland	0.00
26.	Odisha	38.49
27.	Puducherry	0.85
28.	Punjab	0.00
29.	Rajasthan	18.62
30.	Sikkim	0.09
31.	Tamil Nadu	32.18
32.	Telangana	16.19
33.	Tripura	0.20
34.	Uttarakhand	1.18
35.	Uttar Pradesh	89.49
36.	West Bengal	4.64
	Total	493.20